

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF SEPTEMBER-2017

#### DATE OF HEARING 05.09.2017

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	685332/05	Opp. No. AMD-717904	M/s. Bal Pharma Ltd., Bangalore  V/s  M/s. Anand Healthcare Limited, Ahmedabad / M/s. H. K. Achrya & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	878961/03	Opp. No. AMD-230627	M/s. Anand & Anand, New Delhi  V/s  M/s. Choice Laboratories, Unjha / M/s. Tradesafe, Jamnagar	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1040882/09	Opp. No. AMD-151726	M/s. Anand & Anand, New Delhi  V/s  M/s. Ajanta India Limited, Morbi	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1051147/09	Opp. No. AMD-246459	M/s. Ajanta Pharma Limited, Mumbai / Mr. Manoj G. Menda, Mumbai  V/s  M/s. Ajanta India Limited, Morbi / M/s. Tradesafe, Jamnagar	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	983758/03	Opp. No. AMD-725365	M/s. Ajanta India Limited, Morbi  V/s  M/s. Goran Pharma Private Limited, Sihor	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

6.	984454/07	Opp. No. AMD-247067	M/s. Dineshchandra Vinodrai & Company, Indore / M/s. G. S. Rijhwani & Co., Mumbai  V/s  M/s. Silicon Electricals, Rajkot / M/s. Tradesafe, Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	1042548/31	Opp. No. AMD-170228	M/s. Raj Marketing, Mumbai / M/s. G. S. Rijhwani & Co., Mumbai  V/s  Mr. Rashmin M. Majithia, Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	1017806/30	Opp. No. AMD-190004	M/s. Laxmi Pipes & Fittings Pvt. Ltd., Dhar / M/s. G. S. Rijhwani & Co., Mumbai  V/s  M/s. Dinesh Irrigation Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Associates, Jaipur	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	1011853/30	Opp. No. AMD-208798	M/s. Natraj Food Product, Ajmer / M/s. G. S. Rijhwani & Co., Mumbai  V/s  M/s. Parag Pouches, Jodhpur / M/s. G. D. Bansal & Associates, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 06.09.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	2219593/30	Opp. No. AMD-812805	Ram Kripa, Bikaner / M/s. Sharma & Company, Jaipur	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

2.	2188854/09	Opp. No. AMD-837459	M/s. Chetan Udyog, Jaipur / Mr. Nikhil Soni, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2106381/09	Opp. No. AMD-790214	M/s. Astek Industries, Ahmedabad / M/s. Technoleg- IPR (Advocate), Nadiad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2106380/35	Opp. No. AMD-790215	M/s. Astek Industries, Ahmedabad / M/s. Technoleg- IPR (Advocate), Nadiad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2007040/21	Opp. No. AMD-789582	Mr. Bharat N. Parikh, Vadodara	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
6.	2007026/07	Opp. No. AMD-787785	Mr. Bharat N. Parikh, Vadodara	02.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
7.	1933726/29	Opp. No. AMD-810264	M/s. KGN Enterprises Limited, Kheda / M/s. Lalji Advocate, Delhi	03.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

**DATE OF HEARING 07.09.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	976720/05	Opp. No. AMD-172358	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai  V/s  M/s. Southshourne Corporation (India), Baroda / Mr. Chandrakant M. Joshi, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	716818/05	Opp. No. AMD-133933	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai  V/s  M/s. Medico Labs, Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	696059/05	Opp. No. AMD-186419	M/s. Zydus Pharmaceuticals Pvt. Ltd., Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai  V/s  M/s. Talent Gujarat, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11:30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	658397/05	Opp. No. AMD-178903	M/s. General Registration Service, Delhi  V/s  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	678096/05	Opp. No. AMD-186416	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai  V/s  M/s. Synchem Laboratories Pvt. Ltd., Vadodara / M/s. H. K. Acharya & Company, Ahmedabad	12:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	667894/05	Opp. No. AMD-186411	M/s. Cadila Healthcare Limitd, Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai  V/s  M/s. Synchem Laboratories Pvt. Ltd., Vadodara / M/s. H. K. Acharya & Company, Ahmedabad	12:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	915713/05	Opp. No. AMD-205872	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai  V/s	12:45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Indiana Ophthalmics, Wadhwan City / M/s. Indus, Ahmedabad			
8	1297683/05	Opp. No. AMD-214311	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai  V/s  M/s. PI Industries Limited, Udaipur / M/s. International Trade Marks Bureau, Mumbai	02:15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Review Petition
9	928357/05	Opp. No. AMD-233688	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai  V/s  M/s. Torrent Pharmaceuticals Limited, Ahmedabad	02:30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 12.09.2017**

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	847214/32	Opp. No. AMD-166393	M/s. Rajmandir Sarbatwala, Rajkot / M/s. K. C. Patel & Co., Ahmedabad  V/s  M/s. Rajmandir, Rajkot / M/s. Jasani & Company, Rajkot	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	815867/25	Opp. No. AMD-225996	M/s. Option Clothing Co. Pvt. Ltd., Mumbai / M/s. Bhagwati & Co., Mumbai  V/s  M/s. Options, Rajkot / M/s. Jasani & Company, Rajkot	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	722654/07	Opp. No. AMD-193668	M/s. Astron Engineering Works, Rajkot / M/s. K. C. Patel & Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/s M/s. Laxmi Manufacturers, Rajkot / M/s. M. P. Mirchandani & Co., Mumbai			
4.	1008869/30	Opp. No. AMD-192375	M/s. Ahaar Foods Pvt. Ltd., Delhi / M/s. Kalra Associates, New Delhi  V/s M/s. Aashar Gruh Udyog, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	720842/05	Opp. No. AMD-223775	M/s. Shalina Laboratories Pvt. Ltd., Mumbai  V/s M/s. Mercury Laboratories Ltd., Vadodara	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	994556/11	Opp. No. AMD-144316	M/s. Billion Plastics Private Limited, Mumbai / M/s. R. K. Dewan & Co., Mumbai  V/s M/s. Sagar Polymers, Rajkot / K. L. Patel Advocate, Rajkot	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	772884/05	Opp. No. AMD-221995	M/s. Dabur India Limited, Mumbai  V/s M/s. Baroque Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	988122/05	Opp. No. AMD-231356	M/s. Dhanvantry Pharmacy, Jamnagar  V/s M/s. Rucha Pharmaceuticals Pvt. Ltd., Ahmedabad / M/s. K. C. Patel & Co., Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 13.09.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2177069/03	Opp. No. AMD-843291	M/s. Kajal Dulhan Mehndi Centre, Surat	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
2.	2114611/03	Opp. No. AMD-808274	M/s. Kajal Dulhan Mehndi Centre, Surat	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2034006/36	Opp. No. AMD-787378	M/s. Savitri Leasing & Finance Limited, Jaipur / Mr. Prateek Kasliwal, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	2014386/37	Opp. No. AMD-786128	Vibhishek Singh, Jaipur / Mr. Prateek Kasliwal, Jaipur	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
5.	2014387/36	Opp. No. AMD-786127	Vibhishek Singh, Jaipur / Mr. Prateek Kasliwal, Jaipur	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)

**DATE OF HEARING 14.09.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	525854/30	Rect. No. AMD-260933	M/s. Parakh Agro Industries Ltd., Dhar / M/s. Y. J. Trivedi & Co., Ahmedabad  V/s  M/s. Samrat Namkeen Pvt. Ltd., Ahmedabad / M/s. H. K. Acharya & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on I. P. & Main Matter
2.	738061/21	Opp. No. AMD-60893	M/s. Hindustan Sanitaryware & Industries Limited, Haryana / M/s. Condour Legal, Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			V/s M/s. Pankaj Ceramics, Thangadh			
3.	929273/17	Opp. No. AMD-171708	M/s. B. L. F. Polymers Private Limited, Indore / M/s. Asian Patent Bureau, Mumbai  V/s M/s. Shivam Rubber Products Pvt. Ltd., Nokha / Sharad Agrawal, Jodhpur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1059332/05	Opp. No. AMD-150863	M/s. Reckitt Benckiser (India) Ltd., Kolkata / M/s. L. S. Davar & Co., Calcutta  V/s M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	941117/32	Opp. No. AMD-199763	M/s. Ramdev Exports, Ahmedabad  V/s M/s. Vimal Agro Products Pvt. Ltd., Surat / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 / TM-M
6.	941117/32	Opp. No. AMD-194160	M/s. Paras Trading Co., Delhi / M/s. Sharp Trade Mark Co., New Delhi  V/s M/s. Vimal Agro Products Pvt. Ltd., Surat / M/s. K. C. Patel & Co., Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	1049332/05	Opp. No. AMD-227045	Mr. Rajvi Vipul Bhagat, Mumbai  V/s Shri Bhuvaneshwari Aushadhasharma, Gondal / Mr. Hiral C. Joshi, Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	



8.	988548/30	Opp. No. AMD-255716	M/s. Sachdeva & Sons Industries Pvt. Ltd., Amritsar / M/s. Arora Registration Service, Amritsar  V/s  M/s. Krishna Food Products, Navsari / M/s. K. C. Patel & Co., Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
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**DATE OF HEARING 19.09.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	919962/05	Opp. No. AMD-192477	M/s. Cipla Limited, Mumbai / Mrs. V. G. Parulkar, Mumbai  V/s  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan Jagdish Rawal, Mumbai	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	859348/05	Opp. No. AMD-734108	M/s. Cipla Limited, Mumbai / Mrs. V. G. Parulkar, Mumbai  V/s  M/s. Lincoln Pharmaceuticals Limited, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	859348/05	Opp. No. AMD-734849	M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Uadhyaya, Ahmedabad  V/s  M/s. Lincoln Pharmaceuticals Limited, Ahmedabad / M/s. Indo Overseas Trade Marks Co., Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

4.	2195741/05	Opp. No. AMD-818864	M/s. Cipla Limited, Mumbai	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
5.	667140/05	Opp. No. AMD-201309	M/s. Neon Laboratories Limited, Mumbai  V/s  M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	610972/05	Opp. No. AMD-235801	M/s. Neon Laboratories Limited, Mumbai  V/s  M/s. Nirlon Laboratories, Rajkot / M/s. K. C. Patel & Co., Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 / TM-M and Main Matter
7.	2115213/05	Opp. No. AMD-815769	M/s. Neon Laboratories Limited, Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
8.	2435704/05	Opp. No. AMD-815770	M/s. Neon Laboratories Limited, Mumbai	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM- O (Notice of Opposition)
9.	1051197/05	Opp. No. AMD-228656	M/s. Neon Laboratories Limited, Mumbai  V/s  M/s. Curagen Biologicals & Pharmaceuticals, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 20.09.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1770278/31	Opp. No. AMD-765123	M/s. Duncans Industries Ltd., Kolkata / M/s. Chakraborty & Associates, Kolkata	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
2.	1785628/05	Opp. No. AMD-765270	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
3.	2012320/10	Opp. No. AMD-788668	M/s. Prime Mediequip Private Limited, Jaipur / M/s. Gautam & Company, Jaipur	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-6 / TM-O (Counter statement)
4.	1807837/41	Opp. No. AMD-795107	M/s. Educomp Solutions Limited, New Delhi / M/s. Shushant M. Singh & Associates, New Delhi	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
5.	2135357/34	Opp. No. AMD-806738	M/s. United Breweries Limited, Bangalore / M/s. L. S. Davar & Co., Kolkata  V/s  M/s. B. K. International, Surat	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 / TM-M

**DATE OF HEARING 21.09.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1013884/11	Opp. No. AMD-226968	M/s. Regal Bathroom Fittings (Pvt.) Ltd., Mohali / M/s. Puri Trade Mark Co., Ludhiana  V/s  M/s. Regal Sanitary Wares, Morbi / M/s. T. C. Patel & Co., Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

2.	996706/30	Opp. No. AMD-215161	M/s. Gagandeep Food Products, Ludhiana / M/s. Puri Trade Mark Co., Ludhiana  V/s  Mr. Pushkar Dutt Agarwal, Jodhpur / M/s. Raval & Co., Ahmedabad	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
3.	1021090/19	Opp. No. AMD-216973	M/s. Evergreen Plywood Industries, Yamunagar / M/s. Puri Trade Mark Co., Ludhiana  V/s  M/s. Evershine Marble, Surat / M/s. Karni Trade Marks, Surat	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	1059285/07	Opp. No. AMD-168987	M/s. Adarsh Industrial Corporation, Punjab / M/s. Puri Trade Mark Co., Ludhiana  V/s  M/s. Adico Spares Pvt. Ltd., Rajkot / M/s. Tradesafe, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	1059286/07	Opp. No. AMD-168986	M/s. Adarsh Industrial Corporation, Punjab / M/s. Puri Trade Mark Co., Ludhiana  V/s  M/s. Adico Spares Pvt. Ltd., Rajkot / M/s. Tradesafe, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	866681/05	Opp. No. AMD-725093	M/s. Ranbaxy Laboratories Limited, Gurgaon / M/s. Amarjit & Associates, New Delhi  V/s  M/s. Centurion Laboratories, Vadodara	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	872115/30	Opp. No. AMD-209344	M/s. Dharampal Satyapal Sons Pvt. Ltd., New Delhi  V/s	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Tulsi Masala Products, Mehsana / M/s. K. C. Patel & Co., Ahmedabad			
8.	903153/30	Opp. No. AMD-713339	M/s. P. M. Diesels Pvt. Ltd., Rajkot  V/s  M/s. Marshal Agro, Unjha / M/s. Brahmhatt & Associates, Ahmedabad	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
9.	996105/05	Opp. No. AMD-225177	M/s. Remfry & Sagar, Gurgaon  V/s  M/s. Vishal Dentocare Pvt. Ltd., Ahmedabad / M/s. D. C. Dani & Associates, Ahmedabad	02.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 26.09.2017**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	612557/34	Opp. No. AMD-179204	M/s. Arpit Food Products, Jodhpur / Mr. P. K. Arora (Advocate), Agra  V/s  M/s. Maharajji & Maharajji, Dholpur / S. K. Agarwal, Agra	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-16 /TM-M and Main Matter
2.	2060426/14	Opp. No. AMD-806745	M/s. C. B. Chains Ltd., Agra / Mr. P. K. Arora, Agra	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
3.	2123130/05	Opp. No. AMD-806746	M/s. Virola Shoe Pvt. Ltd., Agra / Mr. P. K. Arora, Agra	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)

4.	673535/10	Opp. No. AMD-207653	M/s. Rajvijay Corporation (Unit-II), Agra / M/s. Taj Trade Mark Agency, Agra  V/s  Shri Kiritbhai J. Patel, Ahmedabad / M/s. H. K. Acharya & Company, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on Both TM- 16 / TM-M and Main Matter
5.	911386/05	Opp. No. AMD-255982	Mr. Pawan Gupta, Delhi  V/s  M/s. Albatross Pharmaceuticals, Navsari / M/s. H. K. Acharya & Company, Ahmedabad	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	697365/30	Opp. No. AMD-202296	M/s. Shreeji Gruh Udyog, Surat / M/s. K. C. Patel & Co., Ahmedabad  V/s  M/s. Surati Sweets & Snacks Ltd., Baroda / Mr. Balchandra A. Soni, Baroda	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	966337/24	Opp. No. AMD-162351	M/s. Remfry & Sagar, Gurgaon  V/s  M/s. Reliance Industries Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
8.	827267/29	Opp. No. AMD-242513	M/s. Kanpur Edible Ltd., Kanpur / The Kotty, Kanpur  V/s  Mr. Harilal Vithalbhai, Bhavnagar / M/s. Dave Registration Services, Bhavnagar	12.45 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

**DATE OF HEARING 27.09.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	2607206/05	Opp. No. AMD-849361	M/s. Mankind Pharma Limited, New Delhi / M/s. Daswani & Daswani, Kolkata	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
2.	2516944/05	Opp. No. AMD-849360	M/s. Mankind Pharma Limited, New Delhi / M/s. Daswani & Daswani, Kolkata	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
3.	2632540/05	Opp. No. AMD-849363	M/s. Mankind Pharma Limited, New Delhi / M/s. Daswani & Daswani, Kolkata	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)
4.	2238437/19	Opp. No. AMD-814575	M/s. Ganesh Grains Limited, Kolkata / M/s. Daswani & Daswani, Kolkata	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	Hearing on TM-5 / TM-O (Notice of Opposition)

**DATE OF HEARING 28.09.2017**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Name of the Hearing officer</b>	<b>Remarks; if any</b>
1.	1042459/05	Opp. No. AMD-178846	M/s. Centaur Laboratories Pvt. Ltd., Mumbai / Mr. B. N. Poojari, Ahmedabad  V/s  M/s. Sac Pharmaceuticals, Baroda / Mr. Subhashchandra V. Purohit, Ahmedabad	11.00 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
2.	1042459/05	Opp. No. AMD-182470	M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad  V/s	11.15 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

			M/s. Sac Pharmaceuticals, Baroda / Mr. Subhashchandra V. Purohit, Ahmedabad			
3.	1026995/05	Opp. No. AMD-195267	M/s. Eros Pharma Ltd., Bangalore / M/s. Holla Associates, Bangalore  V/s  M/s. Olcare Laboratories, Surendranagar / Mr. Prakash S. Gogia Advocate, Ahmedabad	11.30 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
4.	892507/05	Opp. No. AMD-165242	M/s. K & S Partners, Gurgaon  V/s  M/s. Intas Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.45 a.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
5.	695606/17	Opp. No. AMD-201563	M/s. Baid Rotomoulers Pvt. Ltd., Jaipur / M/s. G. D. Bansal & Assocaites, Jaipur  V/s  M/s. Polycon Industries Pvt. Ltd., Jaipur / Mr. Gyan Prakash Bansal, New Delhi	12.00 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
6.	1042546/31	Opp. No. AMD-186383	Mr. Vinodkumar Ramanlal Shah, Jalna / Mr. Chandrakant M. Joshi, Mumbai  V/s  Rashmin M. Majithia, Ahmedabad / Mr. Jatin y. Trivedi, Ahmedabad	12.15 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	
7.	1029740/30	Opp. No. AMD-162365	M/s. Gaurav Exports, Delhi / M/s. Delhi Registration Service, Delhi  V/s  Shri Bhuvaneshwari Aushadhashram, Gondal / Mr. Hiral C. Joshi, Mumbai	12.30 p.m.	Shri S. B. Palo, Asst. Registrar of Trade Marks	

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